

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-11-2023 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : JR Foods Limited

PETITION NUMBER : CP/84/IB/2021

APPLICATION NUMBER: a) IA(IBC)/1821(CHE)2023
b) IA(IBC)/1823(CHE)2023

COMMON ORDER

Ld. Counsel Mr.R.Subramaniam Raja along with the Liquidator, Ms.Santhanam Rajashree appears in person. None appears for the Respondents.

Ld. Counsel for the Applicants submits that the application has been served on the Respondent and Affidavit of Service has been filed vide **SR.No.4666 dated 08.11.2023** evidencing the despatch by Post. The delivery could not be completed as the postal covers were returned stating as "insufficient address" and "addressee left without instruction" respectively.

Ld. Counsel for the Applicant is directed make fresh service on the Respondents and file Affidavit of Service.

Meanwhile Respondent is given final opportunity on **21.12.2023** to appear and submit reply/counter within **two weeks** from the date of this order.

— sd —

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

ss

— sd —

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**